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Title : Inter-State river water dispute between Andhra Pradesh and Maharashtra.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Mr. Speaker, Sir, the State of Maharashtra has undertaken the construction of Babli barrage in the foreshore area of Sriramsagar Project in violation of the inter-State agreement. It is very, very unfortunate to state that even though the CWC has given repeated instructions, including the last one on 3rd of this month, the State of Maharashtra has rejected them. They are constructing Babli barrage on Godavari river. This is a great loss to the State of Andhra Pradesh, and particularly to the farmers of seven districts. The project caters to the needs of the farmers and also the drinking purposes. They are violating the provisions of the Constitution; they are violating the rule of law; and they are violating the inter-State agreement. Who will stop this construction? It is very unfortunate that the Government of India is watching like a spectator. We are all bound by the Indian Constitution, by the governing of inter-State agreement, and by the rule of law. Even in the upstream, they are constructing 11 barrages including the Babli project. They have not stopped the work even though repeated instructions have been given by CWC. It is a very sorry state of thing. Our hon. Parliamentary Affairs Minister is here. I would like to say that there are no politics involved in it. My farmers are crying and agitating. On 3rd of this month, the CWC Chairman, Shri R. Jeyaseelan has written a letter to the Maharashtra Government, the Chief Minister, and the Chief Secretary. But they are not taking any action. It is very unfortunate that they are violating the provisions of the Constitution....(*Interruptions*)

MR. SPEAKER: It is not a debate. I will come to it. I have promised that I will come to it.

SHRI KINJARAPU YERRANNAIDU : I would request the hon. Minister to intervene once again. He should talk to the Chief Minister of Maharashtra and safeguard the interests of the farmers of Andhra Pradesh.

MR. SPEAKER: Thank you very much for your cooperation.

SHRI K.S. RAO (ELURU): Sir, I associate with this.

MR. SPEAKER: No association will be recorded because you have not given notice.

...(*Interruptions*)

MR. SPEAKER: You are a very, very cooperative Member.